## GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:4373 ANSWERED ON:03.05.2012 CREDIT LIMIT FOR AIRLINES Jagannath Dr. M.

## Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the credit limit allowed by the various Oil Marketing Companies to each airline for Aviation Turbine Fuel (ATF); and
- (b) the names of the companies which defaulted in making payments on time during each of the last three years?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N. SINGH)

(a): The credit limit allowed by the Public Sector Oil Marketing Companies (OMCs) viz. Indian Oil Corporation Ltd. (IOCL), Bharat Petroleum Corporation Ltd. (BPCL) and Hindustan Petroleum Corporation Ltd. (HPCL) to each airline for Aviation Turbine Fuel (ATF) is as under:

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Name of the OMC Name of Airline Credit limit allowed as on 30.04.12 (Rs. in crore)
IOCL Air India 2700.00
Jet Airways 878.00
King Fisher Airlines 0.00
Go Airlines 57.00
Spice jet 95.00
BPCL Air India 745.00
King Fisher Airlines 0.00
Jet Airways 160.00
Go Airlines 0.00
HPCL Air India 530.90
King Fisher Airlines 409.00
Jet Airways 0.02
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(b): Air India, Kingfisher Airlines and Paramount Airways have defaulted in making payments on time during the last three years.